

12.32½ hrs.

MESSAGES FROM RAJYA SABHA

JAWAHARLAL NEHRU UNIVERSITY BILL

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1966, agreed to the following amendments made by the Lok Sabha at its sitting held on the 16th November, 1966, in the Jawaharlal Nehru University Bill, 1966:—

Enacting formula

1. That at page 1, line 1,—
for "Sixteenth" substitute
"Seventeenth".

Clause 1

2. That at page 1, line 4,—
for "1965" substitute "1966".

Clause 27

3. That at page 10, line 32,—
for "1965" substitute "1966".

Second Schedule

4. That at page 12, line 5,—
for "1965" substitute "1966".

- (ii) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1966, agreed without any amendment to the Employees' State Insurance (Amendment) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 15th November, 1966.'

- (iii) 'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 22nd November, 1966'.

12.34 hrs.

POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH, BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966, as passed by Rajya Sabha.

12.34½ hrs.

ESTIMATES COMMITTEE HUNDRED AND NINTH REPORT

Shri C. M. Kedaria (Mandvi): I present the Hundred and Ninth Report of the Estimates Committee on action taken by Government on the recommendations contained in the sixty-sixth Report of the Estimates Committee on the erstwhile Ministry of Labour and Employment—Dock Labour Boards of Calcutta, Madras and Bombay.

12.34½ hrs.

PUBLIC ACCOUNTS COMMITTEE SIXTY-THIRD REPORT

Shri Morarka (Jhunjhunu): I present the Sixty-third Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1964-65, Audit Report (Civil), 1966 and Audit Report (Commercial), 1966 relating to the Ministries of Transport and Aviation (Department of Transport